

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00026/2020 in OA/310/00292/2020

Dated Friday the 22nd day of January Two Thousand Twenty One

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. T. JACOB, Member (A)**

(Through Video Conferencing)

P.Jayaseela Rao, S/o. P. Chanchaiah,
Meteorologist "A", Meteorological Office,
Meenambakkam Airport, Chennai 600027.
R/o Quarter No. 19-B, Meteorological Observatory Compound,
Meenambakkam, Chennai 600027.Applicant/Applicant

(Party in person)

Vs

Union of India rep by,
1.Mr. R. Subrahmanyam, Secretary,
Ministry of Social Justice and Empowerment,
Sastry Bhavan, New Delhi 110001.
email : secywel@nic.in

2.Dr. Rajeevan, Secretary,
Ministry of Earth Sciences,
Prithvi Bhavan, Near Mausam Bhavan,
Lodhi Road, New Delhi 110003.
email : secretary@moes.gov.in, rajeevan61@yahoo.co.in

3.Dr. C. Chandramouli, Secretary,
Dept. of Personnel and Training,
North Block, New Delhi 110001.
email : secy_mop@nic.in

4.Dr. Mrutyunjay Mahapatra,
Director General of Meteorology,
India Meteorological Department,
Mausam Bhavan, Lodhi Road,

New Delhi 110003.

email : dgm.hq@imd.gov.in, dgmmet@gmail.com, m.mohapatra@imd.gov.in

5.Dr. K. J. Ramesh,
Ex-Director General of Meteorology,
India Meteorological Department, Mausam Bhavan,
Lodhi Road, New Delhi 110003.

email : kjramesh26@gmail.com, kj.ramesh@nic.in

....Respondents/Respondents

By Advocate Mr. G. Dhamodaran

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

This CP is filed by the applicant in OA 292/2020 against the respondents alleging non compliance of the order of this Tribunal dt. 09.03.2020.

2. We have perused the reply filed by the respondents. They have filed a reasoned and speaking order dt. 15.06.2020.

3. Hence, CP is closed. Notices discharged.

(T.Jacob)
Member(A)

(S.N.Terdal)
Member(J)

22.01.2021

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